

GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

**RAJYA SABHA**  
**UNSTARRED QUESTION No.1427**  
ANSWERED ON 19.12.2022

**USE OF MPLAD FUNDS**

1427. SHRI SANJEEV ARORA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

whether Government is planning to allow some flexibility for the use of MPLAD funds to include among other things repair/maintenance and renovation of existing infrastructures?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

The Member of Parliament Local Area Development Scheme (MPLADS) operates in a dynamic environment where the development needs of local community keep on changing continuously. Hence, the inclusion of new areas and sectors in the MPLADS Guidelines for enabling Hon'ble Members of Parliament to recommend works, is a dynamic process. The Ministry examines the new suggestions which are received from stakeholders, for inclusion of the same in the MPLADS Guidelines following due process, if the suggestions are found feasible and aligned with the objective of the MPLAD Scheme.

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